

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 147**  
**IB-1444(PB)/2018**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd.

.....Applicant/petitioner

v.

Sunar Jewels Pvt. Ltd.

..... Respondent

**Order under Section 7 of the IBC, 2016**

**Order delivered on 11.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner

:

Mr. Anirban Bhattacharya, Advocate

For the respondent

:

Mr. Sagar Bansal, Advocate for IRP

Mr. Karan Kanwal and Mr. Milan Singh Negi,  
Adv. for Alchemist Asset Reconstruction Co.  
Ltd.

**ORDER**

C.A. No. 1161(PB)/2019

Some documents appear to have been filed by the applicant on 09.09.2019 which are not on record and which have been given to the learned counsel for the RP in the Court today.

List for arguments on 27.09.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**